

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 253 of 2013 & I.A. No. 338 of 2013  
& 312 of 2013 & IA No. 405 of 2013**

**Dated : 16<sup>th</sup> April, 2014**

**In the matter of :**

**Appeal No. 253 of 2013 & I.A. No. 338 of 2013**

**Gujarat Biomass Energy Developers  
Association ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & ... Respondent(s)**

**Appeal No. 312 of 2013 & IA No. 405 of 2013**

**Gujarat Energy Transmission  
Corporation Limited & Ors. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

**ORDER**

There is no sitting of the Bench today.

Post the matter for hearing on **29.04.2013.**

**Court Master**